GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:4406 ANSWERED ON:22.04.2010 GREENFIELD AIRPORTS

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has developed greenfield airports in the country;
- (b) if so, the details thereof;
- (c) the funds allocated and spent for this purpose as on date;
- (d) the demands still pending with the Ministry for such airports; and
- (e) the future action plan prepared in this regard for the remaining period of Eleventh Five Year Plan?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a), (b) & (c): Two new international Greenfield airports at Shamshabad near Hyderabad and Devenahalli near Bangalore developed by M/s Hyderabad International Airport Limited (HIAL) at a cost of Rs.2920 crores and Bangalore International Airport Limited (BIAL) at a cost of Rs.2021.65 crores respectively, became operational in the year 2008, under Public Private Partnership model. Airports Authority of India has also taken up the construction of a Greenfield airport at Pakyong in Sikkim at a project cost of Rs.309 crores and Rs.42.37 crores has been spent upto March 2010.
- (d) & (e): So far, Government of India has granted `in-principle` approval for seeting up of greenfield airports at Mopa in Goa; Navi Mumbai and Sindhudurg in Maharashtra; Shimoga, Gulbarga, Hassan and Bijapur in Karnataka; Kannur in Kerala; Durgapur in West Bengal; Datia/Gwalior in Madhya Pradesh and Paladi/Ramsinghpura near Jaipur in Rajasthan. As per the new Greenfield Airport Policy promulgated in 2008, the promoter seeking to develop the airport has to submit the proposal to the Government for consideration by the Steering Committee. Application for setting up of Greenfield airport are received from time to time, which are considered by the Steering Committee/competent authority for grant of `in principle` approval after they have completed necessary formalities of obtaining pre-feasibility study report, site clearance, clearances from regulatory agencies, etc.